

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>28/5/93</u>	Mrs S.D. Sharma - Proxy Counsel for Mr. J.K. Kaushik - Counsel for the petitioner At the request of the Proxy Counsel may be listed for admission on 25/8/93. <i>(Signature)</i> Adm. (to S. Sharma) Administrative Member <i>(Signature)</i> Gopal Krishna Member (Judicial)
<u>25/8/93</u> <i>(Signature)</i> Copy of the Jm app. and to be filed in the G.O.P.O. order 1993	Mr. B.M. Singh - Brief holder for Mr. J.K. Kaushik - Counsel for applicant. The learned Brief holder states that C.P. has become infractionous and he therefore ^{does not} press it now. C.P. is dismissed as not pressed. <i>(Signature)</i> Gopal Krishna Member (Judicial) <i>(Signature)</i> B. P. (Jan) Member (Judicial)

(Signature)
25/8/93